

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-52/2006/2354/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the 19th March, 2024.

Sub: **Casual Leave.**

Ref:- Your letter No. DJKA/2024/2341 dtd. 13.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.03.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 15.03.2024 till the morning of 18.03.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-52/2006/2355/A, dated , 19-03-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

[Signature]

JT. REGISTRAR (VIGILANCE)

[Signature]